

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2180

ANSWERED ON:16.03.2005

SPECIAL CATEGORY STATUS TO STATES

Bangaru Smt. Susheela Laxman;Barad Shri Jashubhai Dhanabhai;Oram Shri Jual

Will the Minister of PLANNING be pleased to state:

- (a) the names of the special category States in the country;
- (b) the criteria laid down for according special category Status to States;
- (c) whether any proposal is under consideration of the Government to accord special category status to any State not presently covered under it; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

- (a): The following 11 States have been accorded Special Category status: Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttaranchal.
- (b): Special category status has been accorded as approved by the NDC, to States which are predominantly of hilly terrain with large tribal population, located on sensitive international border areas with underdeveloped socio-economic infrastructure, low revenue base, non-viable finances and overall economic backwardness.
- (c): No, Sir.
- (d): Does not arise.